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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12788/2009, 12794/2009, 12810/2009, 12828/2009,
326/2010, 327/2010, 333/2010, 334/2010, 335/2010, 336/2010

SPAZE TOWERS (P) LTD Petitioner
Through : Mr Satyen Sethi

versus

COMMISSIONER OF INCOME TAX DELHI-III Respondent
Through : Ms Prem Lata Bansal

CORAM:

HON'BLE MR. JUSTICE BADAR DURREZ AHMED

HON'BLE MR. JUSTICE V.K. JAIN

ORDER

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13.05.2010

The learned counsel for the petitioner states that he has instructions to withdraw these writ petitions.

Dismissed as withdrawn.

Badar Durrez Ahmed
BADAR DURREZ AHMED, J

V.K. Jain
V.K. JAIN, J

MAY 13, 2010/'sn'